

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Bank of India

V/s.

Gupta Infrastructure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	SANDEEP BAJAJ NISHTHA SIKKORIA ADITYA CHOPRA	Advocate for Applicant	Nishtha
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2)	Ashish Pyasi d/w Umang Thakur 1/6 Dhis & Dhis Associates	Advocate for Respondent	Umang Thakur
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ORDER

CP No. 1397/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)